

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO.4110
TO BE ANSWERED ON 10.08.2017

Funds to PRIs

4110. SHRI B.S. YEDIYURAPPA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the norms and rules governing the utilisation of funds allocated to Panchayati Raj Institutions (PRIs) under different schemes;
- (b) whether the funds allocated to the States under different schemes have been fully utilized by them;
- (c) if not, the reasons therefor, State wise; and
- (d) the action taken by the Government to ensure full utilisation of funds allocated under Panchayati Raj Scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ

(SHRI PARSHOTTAM RUPALA)

(a) to (d) The Ministry of Panchayati Raj implements the Scheme of “Capacity Building Panchayat Sashaktikaran Abhiyan (CB-PSA)” and funds under the scheme are provided to the States/ UTs on the basis of their Annual Plans as approved by the Central Executive Committee (CEC). The Status of utilization of the funds released and utilised to states is monitored by the Central Executive Committee, which gives appropriate direction to the representatives of the States/UTs for ensuring proper utilization of the funds provided to the States. The funds are not directly earmarked to the Panchayats.

Under the scheme ‘Incentivization of Panchayats’, Ministry of Panchayati Raj incentivizes the best performing Panchayats/States/UTs every year on the occasion of National Panchayati Raj Day. As mandated in the guidelines, award money released under the scheme is to be utilized for public purposes and the release of award money to States/UTs for Panchayats is subject to submission of requisite UCs of previous years’ award money.

A statement indicating the funds released and funds utilized in 2016-17 and fund released in 2017-18 in respect of CB-PSA is at **Annexure-I** and in respect of ‘Incentivization of Panchayats’ is at **Annexure-II**. Performance of States/ UTs are reviewed to facilitate full utilization.

(Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 4110 to be answered on 10.8.2017)

**Position regarding State-wise Released and utilization under CB-PSA during 2015-16 to 2017-18
(Amount Rs. in Crore)**

Name of the State/ UTs	2016-17		2017-18
	Funds Released	Funds Utilized	Funds Released
Andhra Pradesh	91.61	28.43	35.98
Arunachal Pradesh	0.59	NA	--
Assam	49.08	16.43	--
Chhattisgarh	42.62	38.23	10.38
Gujarat	33.38	NA	--
Haryana	11.37	NA	--
Himachal Pradesh	1.4	NA	--
Jharkhand	20.9	17.23	30.16
Karnataka	15.08	NA	--
Kerala	8.55	5.41	10.11
Madhya Pradesh	55.45	40.11	--
Maharashtra	21.17	15.16	25.80
Manipur	9.82	4.81	--
Mizoram	9.22	7.64	4.28
Odisha	24.54	13.34	11.51
Punjab	11.00	11.00	4.13
Rajasthan	22.27	19.64	8.22
Sikkim	2.33	2.33	2.68
Tamil Nadu	27.32	16.94	26.72
Tripura	8.3	4.08	--
Telangana	43.38	14.48	--
Uttarakhand	13.21	8.01	--
Uttar Pradesh	39.87	29.7	52.57
West Bengal	21.86	14.73	20.66
Goa	1.38	-	--
Chandigarh	-	-	--
Lakshadweep	-	-	--
Andaman & Nicobar	0.17	NA	6.75
Total	585.87	307.70	253.37

NA : Not Available (Utilization Certificates has not been Submitted)

(-) No funds was released

(--) Proposal under consideration

(Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 4110 to be answered on 10.8.2017)

Position regarding State-wise grants released and expenditure incurred under Incentivization scheme of Panchayats

(Rs. in crore)

Sl. No.	States/ UTs	Category of Award	2016-17		2017-18
			Grant released	Exp. Incurred/ UC received	Grant released
1.	Andhra Pradesh	DDUPSP	2.01	2.01	
		NDRGGSP	0.10		
2.	Arunachal Pradesh	DDUPSP	-		0.05
		NDRGGSP	-		
3.	Assam	DDUPSP	1.62		
		NDRGGSP	0.10	0.10	
4.	Bihar	DDUPSP	-		
		NDRGGSP	-		
5.	Chhattisgarh	DDUPSP	1.36	1.36	
		NDRGGSP	0.10		
6.	Goa	DDUPSP	-		
		NDRGGSP	-		
7.	Gujarat	DDUPSP	1.56		
		NDRGGSP	-		
8.	Haryana	DDUPSP	1.24		
		NDRGGSP	-		
9.	Himachal Pradesh	DDUPSP	-		
		NDRGGSP	-		
10.	J & Kashmir	DDUPSP	-		
		NDRGGSP	-		
11.	Jharkhand	DDUPSP	-		
		NDRGGSP	-		
12.	Karnataka	DDUPSP	1.50	1.50	
		NDRGGSP	0.10	0.10	
13.	Kerala	DDUPSP	1.45		1.45
		NDRGGSP	-		
14.	Madhya Pradesh	DDUPSP	2.58	-	2.22
		NDRGGSP	-	-	-
15.	Maharashtra	DDUPSP	2.19	-	-
		NDRGGSP	-	-	-
16.	Manipur	DDUPSP	0.20	0.20	-
		NDRGGSP	0.10	-	0.10
17.	Meghalaya	DDUPSP	-	-	-
		NDRGGSP	-	-	-

Sl. No.	States/ UTs	Category of Award	2016-17		2017-18
			Grant released	Exp. Incurred/ UC received	Grant released
18.	Mizoram	DDUPSP	-	-	-
		NDRGGSP	-	-	-
19.	Nagaland	DDUPSP	-	-	-
		NDRGGSP	-	-	-
20.	Odisha	DDUPSP	-	-	-
		NDRGGSP	-	-	-
21.	Punjab	DDUPSP	1.52	-	1.39
		NDRGGSP	0.08	0.08	-
22.	Rajasthan	DDUPSP	1.52	-	-
		NDRGGSP	0.10	-	0.10
23.	Sikkim	DDUPSP	0.70	0.70	-
		NDRGGSP	0.10	-	-
24.	Tamil Nadu	DDUPSP	1.74	1.74	-
		NDRGGSP	0.10	-	-
25.	Telangana	DDUPSP	1.29	-	1.36
		NDRGGSP	0.10	-	0.10
26.	Tripura	DDUPSP	0.91	-	0.91
		NDRGGSP	0.10	-	0.10
27.	Uttarakhand	DDUPSP	1.26	-	1.23
		NDRGGSP	0.10	-	0.10
28.	Uttar Pradesh	DDUPSP	4.19	-	-
		NDRGGSP	-	-	-
29.	West Bengal	DDUPSP	1.90	-	1.90
		NDRGGSP	0.10	-	0.10
30.	Andman & Nicobar Island	DDUPSP	-	-	-
		NDRGGSP	-	-	-
31.	Chandigarh	DDUPSP	-	-	-
		NDRGGSP	-	-	-
32.	Dadra and Nagar Haveli	DDUPSP	-	-	-
		NDRGGSP	-	-	-
33.	Daman and Diu	DDUPSP	-	-	-
		NDRGGSP	-	-	-
34.	Lakshadweep	DDUPSP	-	-	-
		NDRGGSP	-	-	-
35.	Puducherry	DDUPSP	-	-	-
		NDRGGSP	-	-	-

Abbreviations :

- DDUPSP –Deen Dayal Upadhyay Panchayat Sashaktikaran Puraskar.
- NDRGGSP – Nanaji Deshmukh Rashtriya Gaurav Gram Sabha Puraskar.